Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 181 of 2011

Dated: 18th –January, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

A.T.S. Ltd. & Anr.	**……**	**Appellant (s)**
Versus		
R.E.R.C.	**…..**	**Respondent (s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) : Mr.R.K.Mehta, Mr. David A &
Mr. Antaryami Upadhyay for R-1.
Mr. Pradeep Mishra, Mr. Daleep Kumar Dhayani with Mr. S.S. Gupta, C.E. for R-2, 3, 4 & 5.

ORDER

Mr. R.K. Mehta, learned advocate for respondent no.1 submits that he will submit written submissions on the next date of hearing. We fix the matter for hearing on 30th January, 2012.

(**V.J. Talwar**)
Technical Member

(Justice P.S. Datta)
Judicial Member

Ss/rkt